

**NATIONAL COMPANY LAW TRIBUNAL**

**राष्ट्रीय कंपनी विधि अधिकरण**

**CUTTACK BENCH**

**कटक खंडपीठ**

**ORDER OF THE HEARING ON 24<sup>th</sup> APRIL, 2024, 10:30 A.M.**

TP No. 114/CTB/2019(CP No. 216/MB/2017)

IA No. 71/CTB/2020, IA (Companies Act) No. 1/CB/2022

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Akash Shadija Global Pvt. Ltd. -Vs- S.K. Shadija Global Pvt. Ltd.
Under Section	241-242

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Ayush Singh Solanki, Adv.

For Respondent (s)

Mr. Jitendra Patnaik, Adv.

**ORDER**

Ld. Counsel, Mr. Ayush Singh Solanki, appearing for the petitioner. Ld. Counsel, Mr. Mr. Jitendra Patnaik, appearing for the respondent and submitted that settlement talks are going on between the parties. Hence, requested time to report settlement. Accordingly, matter is adjourned for reporting settlement by 12.06.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**